

Annexure – 6

Name of the corporate debtor: Shri Vishnu Overseas Private Limited; Date of commencement of CIRP: 04.11.2022(Order served to IRP dated 04.11.2022); List of creditors as on:07.02.2023

**List of operational creditors (Employees)
(Amount in INR)**

| S.No. | Name of authorised representative, if any | Name of employee | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|-------|---|------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|---|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| NA | | | | | | | | | | | | | |